

ITEM NO.43

COURT NO.6

SECTION II-C

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No.2213/2024

(Arising out of impugned final judgment and order dated 30-01-2024 in CRC No.9/2019 passed by the Special Judge (PC Act), CBI, Rouse Avenue District Court)

POTLURI VARA PRASAD & ORS.

Petitioner(s)

VERSUS

DIRECTORATE OF ENFORCEMENT & ORS.

Respondent(s)

(IA No. 37879/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

WITH

SLP(Cr1) No. 5072/2024 (II-C)

(IA No.86923/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.86924/2024-EXEMPTION FROM FILING O.T. and IA No.86921/2024-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 7063/2024 (II-C)

IA No. 49745/2024 - CONDONATION OF DELAY IN FILING

IA No. 49758/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(Cr1) No. 2766/2024 (II-C)

IA No. 48732/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 52677/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Diary No(s). 10663/2024 (II-C)

(IA No.70399/2024-CONDONATION OF DELAY IN FILING and IA No.70401/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 18-10-2024 These matters were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH**

**For Petitioner(s)** Mr. Vijay Aggarwal, Adv.  
Mr. Somesh Chandra Jha, AOR  
Mr. Vishal Gaurav, Adv.  
Mr. Rhythm Aggarwal, Adv.  
Mr. Shekhar Pathak, Adv.  
Mr. Abhishek Dev, Adv.  
  
Mr. Madhav Khurana, Adv.  
Mr. Vignaraj Pasayat, Adv.  
Ms. Anindita Mitra, AOR  
  
Mr. Akbar Siddique, AOR  
Mr. Mohd Osama, Adv.  
Mr. Mohammad Farman Ashraf, Adv.  
  
Mr. Mahfooz Ahsan Nazki, AOR  
Mr. Meeran Maqbool, Adv.

**For Respondent(s)** Mr. Suryaprakash V. Raju, A.S.G. (N.P.)  
Mr. Zoheb Hussain, Adv.  
Mr. Annam Venkatesh, Adv.  
Mr. Padmesh Mishra, Adv.  
Ms. Neelakshi Bhadauria, Adv.  
Mr. Arvind Kumar Sharma, AOR  
Ms. Akshita Choubey, Adv.  
Ms. Yashvi Sharma, Adv.  
Mr. Mrigank Shekhar Mehta, Adv.  
Mr. Kshitij Aggarwal, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1. We are informed that the application referred to in the last order is being heard by the first Court.**
- 2. List on 29.11.2024.**
- 3. Interim relief granted earlier by this Court to continue till further orders.**

**(VIJAY KUMAR)  
COURT MASTER (SH)**

**(AVGV RAMU)  
COURT MASTER (NSH)**